## HIGH COURT OF SIKKIM GANGTOK

No. 24.../HCS

Dated: 1.8.25

## N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, has been pleased to re-constitute the **Internal Complaints Committee** as per the provisions laid down in Section 4 of the **Sexual Harassment of Women at Workplace (Prevention, Prohibition & Redressal) Act, 2013** to receive and inquire into the complaints of sexual harassment at workplace regarding the Judicial Officers of the State, as under:

Ms. Jyoti Kharka,
 District & Sessions Judge, Special Division-I at Gangtok

Chairperson

2. Ms. Nairitya Sharma, Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division, Pakyong

Member

 Mr. Sayshay Hang Subba (Limboo), Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, Namchi

Member

4. Mr. Hantey Gyatso Kazi, Chief Administrative Officer, District & Sessions Court, Gangtok

Member

Mrs. Sangeeta Rai,
 Office Superintendent,
 District & Sessions Court, Gangtok

Member

By Order,

sd/REGISTRAR
(JUDICIAL SERVICE)

Memo No. V (141)'B' Confdl/HCS/ 5748-74

Dated: 1.8.25

Copy to:

1. Ms. Jyoti Kharka, District & Sessions Judge, Special Division-I at Gangtok;

2. Ms. Nairitya Sharma, Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division, Pakyong;

3. Mr. Sayshay Hang Subba (Limboo), Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, Namchi;

- 4. Mr. Hantay Gyatso Kazi, Chief Administrative Officer, District & Sessions Court, Gangtok;
- 5. Mrs. Sangeeta Rai, Office Superintendent, District & Sessions Court, Gangtok;
- 6. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
- 7. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
- 8. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
- 9. PA to Registrar General, High Court of Sikkim, Gangtok;
- 10. PA to Central Project Coordinator, High Court of Sikkim, Gangtok;
- 11. Additional Registrar (IT)-cum-Chief Protocol Officer, High Court of Sikkim, Gangtok;
- 12. Principal District & Sessions Judge, Gangtok & OSD to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
- 13. Director, Sikkim Judicial Academy,
- 14. Member Secretary, Sikkim State Legal Services Authority, Gangtok;
- 15. All District & Sessions Judges;
- 16. All Chief Judicial Magistrates-cum-Civil Judge (SD);
- 17. All Civil Judges-cum-Judicial Magistrate;
- 18. President, Sikkim High Court Bar Association, Gangtok;
- 19. President, Bar Association of Sikkim (High Court & Subordinate Courts);
- 20. President, Namchi Bar Association, Namchi;
- 21. All Section In-charge, High Court of Sikkim, Gangtok;
- 22. File; and
- 23. Guard file.

REGISTRAR